

†[FIRING BY PAKISTANI RAZAKARS ON INDIAN PATROLS

\*499. SHRI RAM SAHAI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Pakistani Razakars resorted to firing on 11th/12th September 1964 on our patrols who were guarding our borders in the State of Jammu and Kashmir; and

(b) whether the matter was reported to the United Nations Military Observers, and if so, what has been the outcome of the report?]

प्रतिरक्षा मंत्री (श्री वाई. बी. चव्हाण) :

(क) जी हाँ ।

(ख) युद्ध विराम अतिक्रमण सम्बन्धी शिकायतें भेज दी गई हैं । संयुक्त राष्ट्र के मुख्य सैनिक प्रेक्षक का फैसला प्रतीक्षित है ।

†[THE MINISTER OF DEFENCE SHRI Y. B. CHAVAN): (a) Yes Sir.

(b) Cease-fire violation complaints have been lodged. The award of the U.N. Chief Military Observer is awaited.]

REGISTRATION FOR THE POSTS OF ASSISTANT ENGINEERS/OVERSEERS

\*500. SHRI R. K. BHUWALKA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of persons at present registered with the employment exchange in Delhi for the posts of Overseers and Assistant Engineers; and

(b) the number of persons who got employment against these posts so far in 1964 under each category?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVYA): (a) At the end of August,

†Short Notice Question.

1964 the number of persons on the Live Register was 1,130 Overseers (Diploma holders) and 239 Engineers (Degree holders).

(b) During January to August, 1964, 308 Overseers and 141 Engineers were placed in employment.

IMPORT OF CANNED WATER

\*501. SHRI P. N. KATHJU: Will the Minister of DEFENCE be pleased to state:

(a) the amount of canned drinking water imported during the last five years for use during emergency, for the air and naval forces;

(b) what was the amount of foreign exchange involved in making the above purchases;

(c) whether this water was being imported from the United Kingdom only or from other countries also; and if so, from which countries; and

(d) whether Government will lay on the Table of the House the specifications of the imported water?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) to (d). Canned drinking water to meet the requirements of air and naval forces, during emergencies, are obtained from indigenous sources. However, in the I.N. Ships acquired from the United Kingdom inflatable life rafts, an essential life saving equipment, were supplied. In these life rafts there were survival ration packs which *inter alia* contained canned drinking water. The cost of these life rafts was included in the overall cost of the ships.

†RETRENCHMENT OF WORKERS ENGAGED IN DOUBLING OF DURG-KAMPTEE TRACK

4. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that about a thousand workers from Orissa and

†Short Notice Question.